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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI: DATED THE 23-12-83

NOTIFICATION
INCOME-TAX

No. 5546 (F.No. 197/126/82-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Maharashtra State Council for Child Welfare" for the purpose of the said section for the period covered by the assessment year(s) 1983-84 to 1985-86.

(R. K. TEWARI)
UNDER SECY. TO THE GOVERNMENT OF INDIA.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to :-

1. The Hony. General Secretary, Maharashtra State Council for Child Welfare, Shivneri Annexe, Alexander Graham Bell Road, Malabar Hill, Bombay-400006.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter No. BC.IV/TC/289(12)/82-83, dated 29.8.83.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services(Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers of Sections of I.T. Wing of CBDT, New Delhi.
7. Comptroller & Auditor Gl. of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi(5 copies).
9. Director of Training, IRS(Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Joint Secy., Ministry of Law, Justice and Company Affairs(Department of Legal Affairs), New Delhi.

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24/12

Atis Ram
(AT/AA RAM)
SECTION OFFICER.

भारत के राजस्व के भाग II, अन्ध 3(11) में प्रस्तावार्थ

भारत सरकार
वित्त मंत्रालय
(राजस्व विभाग)

नई दिल्ली, दिनांक 23.12.83

अधिसूचना

(आय - कर)

सं० 5546 (प्रा०सं० 197/126/82-आ०क० (नि० I): आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23गं) के अन्ध (iv) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, शतद्वारा उक्त अन्ध के प्रयोजनार्थ, "गणराष्ट्र राज्य बाल कल्याण परिषद्" को कर-निर्धारण - वर्ष 1983-84 से 1985-86 तक के अंतर्गत होने वाली अवधि के लिए अधिसूचित करती है।

2.8.83

(आर० के० तिवारी)

वरिष्ठ सचिव, भारत सरकार

सेवा में,

प्रबंधक,
भारत सरकार प्रेस,
रिंग रोड, मध्याह्नी औद्योगिक क्षेत्र,
(राजौरी गार्डन के पास), नई दिल्ली।

इतिहासिक अंग्रेजी पाठ के अनुसार प्रेषित

* शर्मा *

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